

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO.1878
ANSWERED ON 04.08.2023

RAILWAY CONCESSION TO SENIOR CITIZENS AND SPORTS PERSONS

1878 SHRI SANDEEP KUMAR PATHAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the decision to stop the concessions for the train journey to senior citizens and sports persons was taken by the Railways on its own or was it the decision of the Cabinet;
- (b) the minutes of the meeting in which this decision was taken along with the list of the attendees of the meeting; and
- (c) whether there is any plan to restore these concessions, if so, the details thereof along with timeframe and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): As per section 30 of Railway Act 1989 and power further invested to Railway Board under relevant provisions, power lies with Railway Board to rationalise Passenger fare and conditions thereon.

Indian Railways always strives to provide affordable services to all strata of the society and gave subsidy of ₹59,837 Crore on passenger tickets in 2019-20. This amounts to concession of 53% on an average, to every person, travelling on Railways. This subsidy is continuing for all passengers. Further concessions beyond this subsidy amount are continuing for many categories like Persons with disabilities (Divyangjans), students and patients.
